

DR. FAUZIA KHAN: Sir, I introduce the Bill.

The Academic Integrity Bill, 2021

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill to promote academic integrity in Higher Educational Institutions in the country and to curb plagiarism by establishing the Central Academic Integrity Authority and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

DR. FAUZIA KHAN: Sir, I introduce the Bill.

The Universal Healthcare Bill, 2021

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill to provide quality healthcare services to all citizens, regardless of their income status, social status, gender, religion with the end goal of improving health outcomes; to promote preventive healthcare over reactive healthcare and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. FAUZIA KHAN: Sir, I introduce the Bill.

The Promotion of Equal Opportunity and Prohibition of Discrimination Against Scheduled Castes and Scheduled Tribes in Employment Bill, 2021

SHRI NEERAJ DANGI (Rajasthan): Sir, I move for leave to introduce a Bill to provide equal opportunity and prohibition of discrimination against the Scheduled Castes and Scheduled Tribes in services, trade, business and commerce or other utility services in the private sector establishment and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI NEERAJ DANGI: Sir, I introduce the Bill.